

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 993/2014

STATE OF U.P

Petitioner(s)

VERSUS

LATOORI & ANR

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 05/11/2015 This petition was called on for hearing today.

For Petitioner(s) Mr. Darpan Bhuyan, Adv.
 Mr. C. D. Singh, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent No.1 but no one has entered appearance on his behalf.

Respondent No.2 is reported to be dead. The learned counsel for the petitioner shall within a period of four weeks, as last chance file the death certificate and an application for deletion of the said respondent.

List again on 22.1.2016.

(M V RAMESH)
Registrar